



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-04082020-220848
CG-DL-E-04082020-220848

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2290]

नई दिल्ली, मंगलवार, अगस्त 4, 2020/श्रावण 13, 1942

No. 2290]

NEW DELHI, TUESDAY, AUGUST 4, 2020/SHRAVANA 13, 1942

okf. kT; , oa m | ks ea=ky;

%okf. kT; foHkkx½

%fons' k 0; ki kj egkfun's kky; ½

अधिसूचना

नई दिल्ली, 4 अगस्त, 2020

I a 23@2015&2020

विषय:— वेंटिलेटर्स की निर्यात नीति में संशोधन।

dk-vk- 2586¼¼.—विदेश व्यापार नीति, 2015—2020 के पैरा 1.02 और 2.01 के साथ पठित यथा संशोधित विदेश व्यापार (विकास एवं विनियमन) अधिनियम, 1992 (1992 की संख्या 22) की धारा 3 के तहत प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्र सरकार एतद्द्वारा सभी वेंटिलेटर्स के निर्यात से सम्बंधित आईटीसी एचएस निर्यात नीति की अनुसूची 2 को संशोधित करने वाली अधिसूचना सं. 53 दिनांक 24.03.2020 में तत्काल प्रभाव से निम्नलिखित संशोधन करती है :—

Ø- I a	vkbMhl h , p, l dkM	fooj .k	ekstink uhfr	संशोधित uhfr
207 ख	एक्स 9018 एक्स 9019 एक्स 9020	किसी आर्टिफिशियल रेस्पिरेटरी ऐपरेटस या आक्सीजन थेरेपी ऐपरेटस या किसी अन्य ब्रीदिंग अप्लायंस/डिवाइस सहित सभी	निषिद्ध	eφr

		वेंटिलेटर्स		
--	--	-------------	--	--

2- bl vf/kl ipuk dk i Hkko%

vf/kl ipuk l a 53 fnukad 24-03-2020 को इस सीमा तक संशोधित किया गया है कि किसी आर्टिफिशियल रेस्पिरेटरी ऐपरेटस या आक्सीजन थेरेपी ऐपरेटस या किसी अन्य ब्रीदिंग vlyk; a @fMokbl l fgr l Hkh ofVyVI l dks fu; ktr ds fy, ^ePr^ dj fn; k x; k gA

[Qk-l a 01@91@180@21@, , e&20@b] h&bl 20261]

अमित यादव, महानिदेशक, विदेश व्यापार
एवं पदेन अपर सचिव

MINISTRY OF COMMERCE & INDUSTRY

(Department of Commerce)

(DIRECTORATE GENERAL OF FOREIGN TRADE)

NOTIFICATION

New Delhi, the 4th August, 2020

No. 23/2015-2020

Subject: - Amendment in Export Policy of Ventilators.

S.O. 2586(E).— In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendments in the **Notification No. 53 dated 24.03.2020** amending the Schedule 2 of the ITCHS Export Policy related to export of all Ventilators, with immediate effect:

S.No	ITC HS Codes	Description	Existing Policy	Revised Policy
207 B	ex9018 ex9019 ex9020	All Ventilators including any artificial respiratory apparatus or oxygen therapy apparatus or any other breathing appliance/device.	Prohibited	Free

2. Effect of this Notification:

Notification No. 53 dated 24.03.2020 is amended to the extent that all ventilators including any artificial respiratory apparatus or oxygen therapy apparatus or any other breathing appliance/device are made “free” for export.

[F. No. 01/91/180/21/AM20/EC/E-20261]
AMIT YADAV, Director General of Foreign Trade
& Ex-Officio Addl. Secy.